

108

Declaration of Assets and Liabilities

Year... 2024-25

1. NISHA NAYAN, son/daughter/wife of SONU KUMAR PANDIT

aged 29 years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as ASSISTANT SECTION OFFICER

Give herein below the details of the assets (Immovable, movable, bank balance, etc.) of

myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description                                                                   | Self                                                                    | Spouse Name(s)                                | Dependent-1 Name | Dependent-2 Name | Dependent-3 Etc. Name |
|---------|-------------------------------------------------------------------------------|-------------------------------------------------------------------------|-----------------------------------------------|------------------|------------------|-----------------------|
| (i)     | Cash                                                                          | 1500/-                                                                  | Sonu Kumar Pandit                             |                  |                  |                       |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 2,11,02/-<br>in SBI<br>2,11,02/-<br>in HDFC<br>2,06,322/-<br>in SBI PPF | 2,30,000/-<br>in SBI<br>2,30,000/-<br>in HDFC |                  |                  |                       |
| (iii)   | Bonds, Debentures and Shares in companies                                     | NIL                                                                     |                                               |                  |                  |                       |
| (iv)    | Other financial Institutions, NSS, Postal Savings, LIC Policies, etc          | 45027/-<br>Annual Pr.<br>in LIC                                         | 259940/-<br>Ann. Pr.<br>in LIC                |                  |                  |                       |
| (v)     | Motor Vehicles (details of make, etc.)                                        | Scooty Pleasure<br>- BEVI                                               | Car - Hyundai Venue<br>- AG04X2223            |                  |                  |                       |
| (vi)    | Jewellery (give details of weight and value)                                  | 150g Gold                                                               | Platinum<br>- 196000/-                        |                  |                  |                       |
| (vii)   | Other assets, such as values of claims / interests                            | NIL                                                                     |                                               |                  |                  |                       |

Note. Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given

\* Dependant here means a person substantially dependent on the income of the employee.

Nisha Nayyar

SO (Est.)

13.2.25

19/2/25

19/2/25

19/2/25

19/2/25



## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description                                                                                                                                    | Self                              | Spouse Name(s) | Dependent-1 Name | Dependent-2 Name | Dependent-3 Etc. Name |
|---------|------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|----------------|------------------|------------------|-----------------------|
| (i)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                             | 1361-25<br>112<br>in Sakal, Patna |                |                  |                  |                       |
| (ii)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                         |                                   |                |                  |                  |                       |
| (iii)   | Buildings (Commercial and residential)<br>- Location(s)<br>- Survey / door number(s)<br>- Extent (Total measurement)<br>- Current market value |                                   |                | NIL              |                  |                       |
| (iv)    | Houses / Apartments etc.<br>- Location(s)<br>- Survey / door number(s)<br>- Extent (Total measurement)<br>- Current market value               |                                   |                |                  |                  |                       |
| (v)     | Others (such as interest in property)                                                                                                          |                                   |                |                  |                  |                       |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| Sr. No. | Description                                                                             | Name & address of Bank / Financial Institution(s) / Department(s) | Amount outstanding as on 12.02.2025 |
|---------|-----------------------------------------------------------------------------------------|-------------------------------------------------------------------|-------------------------------------|
| (a)     | (i) Loans from Banks                                                                    | of 10,00,000/- in SBI                                             | 8,78,951/-                          |
|         | (ii) Loans from financial institutions                                                  |                                                                   |                                     |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation |                                                                   |                                     |
|         | (b) dues to departments dealing with supply of water                                    |                                                                   |                                     |
|         | (c) dues to departments dealing with supply of electricity                              | NIL                                                               |                                     |

*A. K. Nayan*



|     |                                                                                                                                                     |                                                         |     |  |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------|-----|--|
|     | (d) dues to departments dealing with telephones                                                                                                     | NIL                                                     |     |  |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopter.)                                                      | NIL                                                     |     |  |
|     | (f) Other dues, if any                                                                                                                              |                                                         |     |  |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Assessment Year 2024-25<br>₹ 46732/- paid<br>BPPPN6951J | NIL |  |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]                                                             | NIL                                                     |     |  |
|     | (iii) Sales Tax [Only in case of proprietary business]                                                                                              | NIL                                                     |     |  |
|     | (iv) Property Tax                                                                                                                                   |                                                         |     |  |

### C. Personal Detail

GPF/CPF/PRAN No :- 110164056707

Gender :- F (M/F)

Date of Birth :- 25/09/1995 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- ASSISTANT SECTION OFFICER, BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT  
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

Home District :- SHEIKHPURA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..... Nisha Nayan

Name of Employee: NISHA NAYAN

Designation: ASSISTANT SECTION OFFICER

Department: BIAS

Place: PATNA

Date: 11.02.2025

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Nisha Nayan